

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.820
TO BE ANSWERED ON 20.07.2017**

CHALLENGES OF ELECTRIFICATION OF VILLAGES

**820. SHRI GAURAV GOGOI:
SHRI JYOTIRADITYA M. SCINDIA:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government has given guidelines/directions to various States/UTs to combat various challenges of rural electrification;**
- (b) if so, the details thereof;**
- (c) whether the targets of rural electrification have been achieved in all the States during the last three years;**
- (d) if not, the reasons therefor;**
- (e) the number of villages and households in each State that remained un-electrified as on 30 June, 2017; and**
- (f) the steps taken by the Union Government to ensure proper rural electrification in all the villages and households across the country?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b): Government of India has launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) to address the challenges of rural electrification.

Apart from implementation of village electrification, the scheme includes feeder separation, augmentation and strengthening of sub-transmission and distribution system. It also envisages close monitoring at Central level through inter-Ministerial Monitoring Committee, at State Level Standing Committee (SLSC), headed by Chief Secretary and at the District level, through DISHA.

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(c) & (d) : Under DDUGJY, most of the targets for electrification of villages have been achieved during the last three years except in some of the States due to delay in forest & railway clearances, land acquisition for 33/11 KV sub-stations, Right of Way (RoW) issues, providing BPL lists, law & order issues including naxal problem and difficult terrain in some of the States.

(e) & (f) As per information provided by the States, as on 30.06.2017, there are 3,618 un-electrified census villages. The State-wise details are furnished at Annexure-I. As per Census 2011, there were 7.50 crore un-electrified rural households. Under RE component of DDUGJY 2.63 crore BPL Households have been electrified till 30.06.2017. The details of the same are furnished at Annexure-II.

In addition to details given in parts (a) and (b) above, Government of India has also taken up a joint initiative with all States/UTs for State specific documents for providing 24x7 power supply to all households/homes.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (e) & (f) OF UNSTARRED QUESTION NO. 820 TO BE ANSWERED IN THE LOK SABHA ON 20.07.2017.

State-wise details of un-electrified villages

Sl. No.	States	No. of Un-electrified villages
1	Arunachal Pradesh	1212
2	Assam	480
3	Bihar	263
4	Chhattisgarh	280
5	Jammu & Kashmir	102
6	Jharkhand	481
7	Karnataka	11
8	Madhya Pradesh	47
9	Manipur	66
10	Meghalaya	168
11	Mizoram	12
12	Odisha	434
13	Rajasthan	1
14	Uttar Pradesh	6
15	Uttarakhand	51
16	West Bengal	4
	Total	3618

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (e) & (f) OF UNSTARRED QUESTION NO. 820 TO BE ANSWERED IN THE LOK SABHA ON 20.07.2017.

**Free electricity connections released to BPL HHs under
RE Component of DDUGJY**

Sl. No.	Name of State	Free electricity connections released to BPL HHs (Nos.)
1	Andhra Pradesh	2648777
2	Arunachal Pradesh	51621
3	Assam	1210211
4	Bihar	4339872
5	Chhattisgarh	1149542
6	Gujarat	843104
7	Haryana	198580
8	Himachal Pradesh	16290
9	J&K	69148
10	Jharkhand	1277605
11	Karnataka	987629
12	Kerala	150305
13	Madhya Pradesh	1803951
14	Maharashtra	1221350
15	Manipur	70187
16	Meghalaya	104457
17	Mizoram	29710
18	Nagaland	54484
19	Odisha	2845434
20	Punjab	92988
21	Rajasthan	1227216
22	Sikkim	13601
23	Tamil Nadu	502394
24	Telangana	708865
25	Tripura	148368
26	Uttar Pradesh	2110609
27	Uttarakhand	237921
28	West Bengal	2211040
	Total	26325259
